(10)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 557/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017

NAME OF THE PARTIES: Kalpesh Bohra (M/s. Bhavesh Electronics)
V/s.
VCB Electronics Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE

ORDER

TCP No. 557/ I&BP /NCLT/MB/MAH/2017

None present.

However, on perusal of the record, it has been observed that the required Form 5 has not been filed before 15.07.2017, hence this Petition is '**abated**' with liberty as mentioned in the Notification No. GSR 732(E) dated 29.06.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)